Atomic Energy Plantg for Eastern india

- •378. SHRI SALIL KUMAR GANGULI: Will the Minister of ATOMIC ENERGY b_e pleased **to** state:
- (a) whether Government are contemplating to construct an atomic energy plant for improving the supply of electricity in eastern India particularly in West Bengal; and
- (b) if so, what site has been chosen for constructing the plant and by when the same is expected to be commissioned?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI); (a) No, Sir.

(b) Does not arise.

Obstruction in India's Nuclear Development Programme

◆379. SHRI G. LAKSHMANAN:
SHRI R. NARASIMHA
REDDY: SHRI KHURSHED
ALAM
KHAN: SHRI KASIM ALI
ABID:

Will the Minister of ATOMIC ENERGY be pleased to state whether it is a fact that the nuclear powers in the names of proliferation are obstructing India's nuclear development programme even for peaceful purposes?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): Some countries including UK., U.S.A. and U.S.S.R. have informed the International Atomic Energy Agency that they will not supply certain equipment, components and materials to countries which have not signed the Non-Proliferation Treaty unless the concerned plants and facilities are subjected to the Agency's Safeguards.

Setting up of two Spinning Mills in Quilon and Malapparam

- *380. SHRI S. KUMARAN: Will the Minister of INDUSTRY AkYD CIVIL SUPPLIES be pleased to state:
- (a) whether the Kerala Government have sought the Central Government's approval and financial help for setting up two spinning mills in co-operative sector in Quilon and Malapparam districts; and
- (b) if so, the details thereof and Government's decision thereon?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE): (a) and (b) Financial assistance to cooperative spinning mills is being provided by the National Cooperative Development Corporation through the respective state governments. No proposals for assisting the cooperative spinning mills in Quilon and Malapparam districts has so far been received by the Corporation from the Kerala Government. On receipt of the proposals, the Corporation will consider sanctioning financial assistance.

Financial Assistance for Expansion of Durgapur Projects Ltd., and Durgapur Chemicals Ltd.

◆381. SHRI JAHARLAL BANERJEE: SHRI KALYAN ROY: SHRI BIRCHANDRA DEB BURMAN:

Will the Minister of PLANNING be pleased to refer to the reply given to Unstarred Question 667 in the Rajya Sabha on the 27th February, 1975 and state:

- (a) whether there have been any fresh proposals and requests from the West Bengal Government for financial assistance for the expansion of Durgapur Projects Ltd., and Durgapur Chemicals Ltd;
 - (b) if so, the details thereof;

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- (c) whether the Central Government have agreed to finance the proposed expansion without proper scrutiny of the expansion scheme:
- (d) if so, the details thereof including the total cost involved; and
- (e) what is the utilisation of the installed capacities of the above two projects and financial losses from 1971 to 1975, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI I. K. GUJRAL): (a) to (e) A statement is placed on the Table ol the House.

Statement

The Government of West Bengal had made proposals for provision of funds for the 110 MW extension at Durgapur Projects Ltd. and for undertaking a diversification programme at Durgapur Chemicals Ltd during the Annual Plan discussions for 1976-77. A provision of Rs 3 crores has been accepted within the State Plan for the Power project. The diversification programme of Durgapur Chemicals is estimated to involve an outlay of about Rs. 60 crores; no provision has Tieen made for this scheme pending detailed examination.

2. Information relating to the utilisation of installed capacities and the financial performance of the two projects is being collected.

Finalisation of Annual Plan for Maharashtra

- *382. SHRI DEORAO PATIL: Will the Minister of PLANNING be pleased to state:
- (a) whether the annual plan for Maharashtra for the year 1975-76 has been finalised; and
- (b) if so, what are the details of the Plan forwarded by the State Gov ernment and what are the details agreed *to* by the Central Government?

THE MINISTER OF STATE IN THE MNISTRY OF PLANNING-(SHRI INDER KUMAR GUJRAL): (a) and (b) Yes, Sir. A Statement is laid on the Table of the House indicat ing the outlays under different sectors of development proposed by the State Government for the State Annual Plan 1975-76 and those approved by the Planning Commission. [See Appendix: XCV, Annexure No. 41].

Office bearers of Vaish Cooperative New Bank, Daryaganj, Delhi

- *383. SHRI AWADHESHWAR PRASAD SINHA: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:
- (a) the names and profession of the office bearers of the Vaish Cooperative New Bank, Daryaganj, Delhi;
- (b) since when these office bearers have been in office;
- (c) whether it is fact that the shareholders are not being supplied annual report and statement of accounts ir» advance of the annual meeting of the bank;
- (d) if so, what action has been taken against the office bearers of the bank in this regard;
- (e) what i_s the profit and loss account of the bank during the years 1972-73, 1973-74 and 1974-75;
- (f) what is the rate of dividend given by the bank during the above period; and
- (g) in what manner the remaining: profit was disposed of during the said period?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. c. GEORGE): (a) and (b) A statement is laid on the Table [See Appendix XCV, Annexure No. 42.]

- (c) No, Sir.
- (d) Does not arise.